

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11<sup>TH</sup> DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.682 OF 2020

CRIME NO.153/2020 OF KOTTARAKKARA POLICE STATION,  
KOLLAM (DIST)

PETITIONER/1ST ACCUSED:

ANEESH BABU, AGED 29 YEARS,  
S/O.BABU GEORGE, RESIDING AT VAZHAVILA VEEDU,  
AMBALAKKARA P.O., KOTTARAKKARA, KOLLAM-691 532.

BY ADV.SRI.SANDEEP R.N.

RESPONDENTS/COMPLAINANT:

1. STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM.
2. THE CIRCLE INSPECTOR OF POLICE,  
KOTTARAKKARA POLICE STATION, KOLLAM.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

This bail application was earlier considered and had been disposed of. Inadvertently, this case has been listed again. No orders are required to be passed in this Bail Application.

**RAJA VIJAYARAGHAVAN V.,  
JUDGE**

ps/11/4/2020